

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

I.A. No. 335 of 2013 in
Appeal No. 252 of 2013 &
I.A. No. 375 & 426 of 2013

Dated : 13th December, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Gujarat Urja Vikas Nigam Ltd.

.....Appellant(s)

Versus

EMCO Ltd. & Anr.

.....Respondent(s)

Counsel for the Appellant(s) :

Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Mr. V.T. Patel

Counsel for the Respondent (s)

Ms. Shikha Ohri
Mr. Hemant Singh with
Mr. S.R. Pandey (Rep.) for R-2
Mr. Hemant Sahai
Mr. Venkatesh

Mr. S.P. Jha
Mr. Gaurav S. Mathur
Mr. Ramakrishna (I.A. No. 426/13)

ORDER

The learned counsel for the Respondents seek some time to file the reply to the I.A as well as to the main matter. Accordingly, they are directed to file the same on or before 03.01.2014 after serving copy on the other side.

Pos the I.A. No. 335 of 2013 for hearing on **17.01.2014.**

(Rakesh Nath)
Technical Member
ts/js

(Justice M. Karpaga Vinayagam)
Chairperson